

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

51. IA 1468/2024 in C.P. (IB)/959(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- IA 1468/2024 Bansi Mall Management  
Pvt. Ltd. Vs. Ravi Sethia (RP OF FLFL)  
IN THE MATTER OF  
Bank of India  
Vs.  
Future Lifestyle Fashions Limited**

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Ankit Lohia a/w Krishna Baruah appeared for the Applicant and Counsel, Dhruvad Vaghani a/w Nandita Bajpai appeared for the RP. At request of the Counsel for the parties list this matter on **15.04.2024.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**